

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 483  
TO BE ANSWERED ON JULY 22, 2021**

**AIMS/OBJECTIVES OF PMAY-URBAN**

**NO. 483. SHRI RAJESHBHAI CHUDASAMA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the present status of the Pradhan Mantri Awas Yojana (PMAY)-Urban and its aims and objectives alongwith the total number of houses constructed by Government under the yojana during the last three years, State/UT-wise;**
- (b) the funds sanctioned by Government under the said initiative during the last three years and the current year, State/UT-wise; and**
- (c) the details of Credit Linked Subsidy Scheme provided to beneficiaries including Economically Weaker Sections and Low Income Groups, during the last three years?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF  
HOUSING AND URBAN AFFAIRS**

**(SHRI KAUSHAL KISHORE)**

**(a)&(b) Pradhan Mantri Awas Yojana-Urban (PMAY-U) aims to provide housing to all eligible beneficiaries / families by 2022 and for this purpose the Ministry is providing assistance to States/ Union Territories. So far, 112.5 lakh houses have been sanctioned under PMAY-U; out of which around 84 lakh houses are at various stages**

**...2/-**

**of construction and over 50 lakh houses have been completed and delivered to beneficiaries. PMAY-U comprises four different verticals viz. In-situ Slum Redevelopment (ISSR), Credit Linked Subsidy Scheme (CLSS), Affordable Housing in Partnership (AHP), Beneficiary-led individual house construction/ enhancement (BLC). Under ISSR component, the Central assistance is ₹1 lakh per house and for the AHP and BLC vertical, the Central assistance of ₹1.5 lakh per house is provided by the Government for Economically Weaker Section (EWS) beneficiaries. Under CLSS component of the PMAY-U, there is an interest subsidy of 6.5 % for EWS/ Low Income Group (LIG), 4% for Middle Income Group-I (MIG-I) and 3% for Middle Income Group-II (MIG-II), calculated on housing loan up to ₹6 lakh, ₹9 lakh and ₹12 lakh, respectively, over a loan tenure of 20 years.**

**The details regarding total number of houses constructed and the funds sanctioned by Government under PMAY -U during last three years and the current year, State/UT-wise is at Annexure - I.**

**(c) During the last three years i.e. financial year 2018-19 to 2020-21, a total of 14,55,568 beneficiaries including EWS/LIG beneficiaries have availed CLSS subsidy and it involved the subsidy amount of ₹33,090 crore.**

**\*\*\*\*\***

**Annexure - I****Annexure referred in reply to Lok Sabha Unstarred Question No.-483 for 22.07.2021**

State/UT wise details of houses constructed during last three years (F.Y.2018-19 to F.Y.2020-21) and Central Assistance Sanctioned during last three and current year (F.Y.2018-19 to F.Y. 2021-22) under PMAY-U

S.No.	State	Houses Constructed F.Y.2018-19 to F.Y. 2020-21 (Nos)	Central Assistance Sanctioned F.Y. 2018-19 to F.Y. 2021-22 (₹ in Cr.)
1	A&NIsland	43	8.82
2	AndhraPradesh	3,88,309	25,110.21
3	ArunachalPradesh	3,056	21.25
4	Assam	28,214	1,245.59
5	Bihar	74,303	3,565.43
6	Chandigarh	1,455	32.36
7	Chhattisgarh	1,26,064	3,194.78
8	UTofDNH&DD	4,468	104.82
9	Delhi	29,731	505.65
10	Goa	3,873	88.47
11	Gujarat	4,71,918	11,648.63
12	Haryana	39,516	3,578.69
13	HimanchalPradesh	4,935	106.56
14	J&K(UT)	9,019	658.12
15	Jharkhand	68,191	1,596.16
16	Karnataka	1,92,263	5,759.24
17	Kerala	91,052	1,090.62
18	Ladakh(UT)	359	7.42
19	Lakshdweep(UT)	-	-
20	MadhyaPradesh	3,85,449	7,289.76
21	Maharashtra	3,83,979	18,860.14
22	Manipur	4,538	425.60
23	Meghalaya	1,067	73.43
24	Mizoram	3,824	163.31
25	Nagaland	3,222	336.11
26	Odisha	87,113	1,749.55
27	Puducherry	5,638	148.56
28	Punjab	38,195	1,163.42
29	Rajasthan	90,767	2,285.03
30	Sikkim	160	1.78
31	TamilNadu	3,44,397	6,689.77
32	Telangana	1,85,161	1,713.74
33	Tripura	45,110	501.40
34	UttarPradesh	7,63,168	22,064.25
35	Uttarakhand	16,354	516.85
36	WestBengal	2,12,079	5,546.90
<b>Total</b>		<b>41,06,990</b>	<b>1,27,852.43</b>

\*\*\*\*